



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Original Application No. 1417 of 2003
Applicant (s) V. Laxmaiah Respondent (s) U.O.-1. 100
Advocate for Applicant (s) M/s. Agasth Kamungo Advocate for Respondent(s) 100

NOTES OF THE REGISTRY

g.p.O. for Re. 50/- fees.
Defects have been pointed out
in scrutiny sheet.
For consideration pl.

3/2/04

Registered list before
for Govt for withdrawal
of fees.

23/2/04

Defects removed.
For registration pl.

23/2/04
S.O.-1

ORDERS OF THE TRIBUNAL

REGISTER

23/2/04

27.2.04

Shri A. Kamungo submits that
he would like to file a properly
constituted O.A. and in the circum-
stances, this O.A. may be withdrawn.
Heard Shri R.C. Rathi, learned
standing counsel for the Railway.

In the above premises, the O.A.
is dismissed as withdrawn with
liberty to file a better O.A., if any.

Vice-Chairman
Member